

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) At present, only price of urea is statutorily controlled by the Government. The prices of controlled fertilisers fixed from time to time have been lower than the actual cost of production or of import. The present price of fertilisers (which are under control) for sale to the farmers are as under:—

	(Rs. per tonne)
Urea (46% N)	3320
Anhydrous Urea	5300
Zincated Urea	4480

In order to compensate the manufacturers for lower realisation in the form of sale price of controlled fertiliser as compared to their cost of production, subsidy is being paid to the individual manufacturing units under Retention-cum-Subsidy Scheme.

The subsidy in the case of imported controlled fertilisers (which is only urea at present), is the difference between the cost of import and the notified sale price.

As per the latest notified retention prices, the weighted average retention price per tonne of urea works out to Rs. 4888 per tonne. Similarly, the subsidy borne by the Government on imported fertilisers varies from time to time depending on the price at which the imports are contracted. As per the latest contract, import of urea has been contracted at US \$205 FOB per tonne.

(b) to (d) The price of urea prevailing since 1986 was increased in July, 1991 from Rs. 2350 to Rs. 3300 per tonne. It was reduced to Rs. 3060 per tonne in August, 1991. The price increase in 1994 is only to the extent of 8% over the price prevailing in 1991.

The prices of phosphatic and potassic fertilizers were increased in August, 1992 due to their decontrol at the recommendation of the Joint Parliamentary Committee to Fertilizer pricing.

(e) to (g) The consumption of fertiliser nutrients in the country during the last three years is given below:—

Nutrient	1991-92	1992-93	1993-94	1994-95
				(Likely)
N	80.46	84.27	87.89	98.00
P	33.21	28.44	26.69	33.26
K	13.61	8.84	9.08	12.61
Total:	127.28	121.55	123.66	143.87

In order to increase the consumption of phosphatic and potassic fertilisers in the country, the Government of India is giving a concession of Rs. 1000/- per tonne on MOP, indigenous DAP, proportionately per tonne concession on indigenous complexes and Rs. 340/- per tonne on indigenous SSP.

PDS Coverage

1007. SHRI GOPI NATH GAJAPATHI: Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether any survey has been conducted on the Public Distribution Coverage;

(b) if so, the details thereof, State-wise; and

(c) the extent to which Public Distribution System has helped the poor and weaker sections of the society?

THE MINISTER OF CIVIL SUPPLIES CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI A.K. ANTONY): (a) and (b) No, Sir.

(c) In order to ensure that the benefits of the Public Distribution System reach the economically disadvantaged population of the country the Revamped Public Distribution System (RPDS) is being implemented since 1992 in more than 1700 blocks in 27 State/UTs in the country. Government has been supplying foodgrains to States/UTs at specially subsidised prices which are Rs. 50/- per qtl. less than the Central Issue Price of foodgrains issued to normal PDS areas for distribution in RPDS areas. Moreover, additional allocation of 3.2 million tonnes of foodgrains during the year has been earmarked, over and above normal PDS allocation for distribution to people in these area. Accordingly States/UTs are reported to be making allocations to these areas. These steps have been taken to ensure that the benefits of Public Distribution System reach the poorer sections of the society.

Quality Check of Washing Powders and Soaps

1008. SHRI RAJNATH SONKAR SHASTRI: Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether toilet/laundry soap, detergents, cleaning and washing powders are being sold in the market without those being tested for safety and quality by the Bureau of Indian Standards;

(b) if so, the reasons therefor and the action taken by the Government to force the Bureau of Indian Standards for safety and quality on these goods;

(c) the details of the items for which the Bureau of Indian Standards (BIS) and Indian Standards Institution (ISI) norms and standards have been prescribed and made compulsory;

(d) if so, the date from which these orders have come into force;

(e) the number of times such items were checked;

(f) whether some products of multinationals are being sold in the market and in the cooperative institutions without such tests; and

(g) if so, the reasons therefor and the action Government propose to take in the matter?

THE MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI A.K. ANTONY): (a) and (b) The toilet/laundry soap, detergents, cleaning and washing Powders are not under compulsory

3. FOOD ADDITIVES

(Prevention of Food Adulteration Act, 1954)

IS 2557 : 1963	Annatto colour for food products	27 Mar. 1985
IS 4447 : 1967	Sodium benzoate, Food grade	27 Mar. 1985
IS 4448 : 1967	Benzoic acid, Food grade	27 Mar. 1985
IS 4467 (Part 1) : 1980	Caramel (Plain)	27 Mar. 1985
IS 4467 (Part 2) : 1980	Caramel (Ammonia Process)	27 Mar. 1985
IS 4467 (Part 3) : 1980	Caramel (Ammonia sulphite process)	27 Mar. 1985
IS 4750 : 1968	Sorbitol, Food grade	27 Mar. 1985
IS 4751 : 1968	Potassium Metabisulphite, Food grade	27 Mar. 1985
IS 4752 : 1968	Sodium metabisulphite, Food grade	27 Mar. 1985
IS 4818 : 1968	Sorbic acid, Food grade	27 Mar. 1985
IS 5191 : 1969	Sodium alginate, Food grade	27 Mar. 1985
IS 5306 : 1978	Sodium carboxymethyl cellulose, Food grade	27 Mar. 1985
IS 5342 : 1969	Ascorbic acid, Food grade	27 Mar. 1985
IS 5343 : 1969	Butylated hydroxyanisole, Food grade	27 Mar. 1985
IS 5707 : 1970	Agar, Food grade	27 Mar. 1985
IS 5719 : 1970	Gelatin, Food grade	27 Mar. 1985
IS 6030 : 1971	Sodium Propionate, Food grade	27 Mar. 1985
IS 6031 : 1971	Calcium alginate, Food grade	27 Mar. 1985
IS 6793 : 1972	Fumaric acid, Food grade	27 Mar. 1985
IS 7905 : 1975	Calcium propionate, Food grade	27 Mar. 1985
IS 7908 : 1975	Sulphur dioxide, Food grade	27 Mar. 1985
IS 7928 : 1975	Alginate acid, Food grade	27 Mar. 1985
IS 8356 : 1977	Titanium dioxide, Food grade	27 Mar. 1985

4. MINER'S SAFETY LEATHER BOOTS AND SHOES

(Mines Act, 1952)

IS 1989 (Part. 1) : 1986	Leather safety boots and shoes for miners	29 April 1972
IS 1989 (Part 2) : 1986	Leather safety boots and shoes for heavy metal industries	29 April 1972
IS 3976 : 1982	Safety rubber-canvas boots for miners	29 April 1972

5. CEMENT

(Essential Commodities Act, 1955)

IS 269 : 1989	33 Grade ordinary portland cement	1 July 1983
IS 455 : 1989	Portland slag cement	1 July 1983
IS 1489 : 1991	Portland pozzolana cement	1 July 1983
Part-I	Flyash based	
Part-II	Calcined clay based	
IS 3466 : 1988	Masonry cement	1 July 1983
IS 6452 : 1989	High alumina cement for structural use	1 July 1983
IS 6909 : 1990	Supersulphated cement	1 July 1983
IS 8041 : 1990	Rapid hardening portland cement	1 July 1983
IS 8042 : 1989	White portland cement	1 July 1983
IS 8043 : 1991	Hydrophobic portland cement	1 July 1983
IS 8112 : 1989	43 Grade Ordinary portland cement	1 July 1983
IS 8229 : 1986	Oil well cement	1 July 1983
IS 12269 : 1987	53 grade OPC	1 July 1983
IS 12330 : 1988	Sulphate resisting portland cement	1 July 1983
IS 12600 : 1988	Low heat portland cement	1 July 1983

6. SAFETY ELEMENTS FOR USE IN MINES

(Mines Act, 1952)

IS 2925 : 1984	Industrial safety helmets	20 Aug. 1973
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7. MINER'S CAP LAMP BATTERIES

(Mines Act, 1952)

IS 2512 : 1978	Miners cap lamp batteries (lead acid type)	19 Dec. 1968
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8. FLAMEPROOF ELECTRICAL EQUIPMENT

(Mines Act, 1952)

IS 2148 : 1981 Flameproof enclosure of electrical apparatus 22 Aug. 1973

9. LPG CYLINDERS

(Gas Cylinder Rules, 1981)

IS 3196 : 1992 Welded low carbon steel gas cylinder exceeding 5—litre water capacity for low pressure liquefiable gases 1 July 1967

Part 1

Cylinders for liquified petroleum gas (LPG)

10. WIRE ROPES USED IN MINES

(Mines Act, 1952)

IS 1855 : 1977 Standard steel wire ropes for winding and man-riding haulages in mines 23 April 1966

11. MILD STEEL TUBES

(Essential Commodities Act, 1955)

IS : 1161-1979 Steel tubes for structural purposes 1 Aug. 1978

IS 1239 (Part1) : 1990 Mild steel tubes 1 Aug. 1978

IS 4270 : 1992 Steel tubes used for water wells 1 Aug. 1978

2. STEEL AND STEEL PRODUCTS

(Ministry of steel & Mines Notification

No. SO 1-2(44)/63-IV datd 26 March 1971)

IS 226 : 1975 Structural Steel (standard quality) 1 April 1965

IS 277 : 1985 Galvanized steel sheets (Plain and corrugated) 1 April 1965

IS 279 : 1981 Galvanized steel wire for telegraph and telephone purposes 1 April 1965

IS 280 : 1978 Mild steel wire for general engineering purposes 1 April 1965

IS 432 (Part 1) : 1982 M.S. and medium tensile steel bars 1 April 1965

IS 432 (Part 2) : 1982 Mild steel an medium tensil steel bars and hard-drawn steel wire for concrete reinforcement Part 2 Hard-drawn steel wire 1 April 1965

IS 513 : 1986 Cold rolled carbon steel sheets and strips 1 April 1965

IS 961 : 1975 Structural steel (high tensile) 1 April 1965

IS 1029 : 1970 Hot rolled steel strips (baling) 1 April 1965

IS 1079 : 1988 Hot rolled carbon steel sheet and strip 1 April 1965

IS 1148 : 1982 Hot rolled steel rivet bars (up to 40 mm diameter) for structural purposes 1 April 1965

IS 1149 : 1982 High tensile steel rivet bars for structural purposes 1 April 1965

IS 1786 : 1985 High strength deformed steel bars and wires for concrete reinforcement 1 April 1965

IS 1875 : 1992 Carbon steel billets, blooms, slabs and bars for forgings 1 April 1965

IS 1977 : 1975 Structural steel (ordinary quality) 1 April 1965

IS 1990 : 1973 Steel rivet and stay bars for boilers 1 April 1965

IS 2002 : 1982 Steel plates for pressure vessels for intermediate and high temperature service including boilers 1 April 1965

IS 2062 : 1992 Weldable structural steel 1 April 1965

IS 2830 : 1992 Carbon steel billets, blooms and slabs for re-rolling into structural steel (standard quality) 1 April 1965

IS 2831 : 1975 Carbon steel billets, blooms and slabs for re-rolling into structural steel (ordinary quality) 1 April 1965

IS 2879 : 1975 Mild steel for metal are welding electrode core wire 1 April 1965

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| IS 3502 : 1981 | Steel chequered plates | 1 April 1965 |
| IS 3748 : 1990 | Tool and die steels for hot work | 1 April 1965 |
| IS 3749 : 1978 | Tool and die steels for cold work | 1 April 1965 |
| IS 3930 : 1979 | Flame and induction hardening steels | 1 April 1965 |
| IS 4368 : 1967 | Alloy steel billets, blooms and slabs for forging for general engineering purposes | 1 April 1965 |
| IS 4397 : 1972 | Cold rolled carbon steel strips for ball and roller bearing cages | 1 April 1965 |
| IS 4398 : 1972 | Carbon-chromium steel for the manufacture of balls, rollers and bearing races | 1 April 1965 |
| IS 4430 : 1979 | Mould steels | 1 April 1965 |
| IS 4431 : 1978 | Carbon and carbon-manganese free cutting steel | 1 April 1965 |
| IS 4432 : 1988 | Case hardening steels | 1 April 1965 |
| IS 4882 : 1979 | Low carbon steel wire for rivets for use in bearing industry | 1 April 1965 |
| IS 5489 : 1975 | Carburising steels for use in bearing industry | 1 April 1965 |
| IS 5517 : 1978 | Steels for hardening and tempering | 1 April 1965 |
| IS 5518 : 1979 | Steel for die blocks for drop forging | 1 April 1965 |
| IS 5522 : 1992 | Stainless steel for utensils sheets and strips | 1 April 1965 |
| 13. | VANASPATI
(Essential Commodities Act, 1955)
IS 10633:1986 Vanaspati | 1 October 1985 |
| 14. | VANASPATI CONTAINERS
(Essential Commodities Act, 1955) | |
| | IS 2552 : 1989 | Steel drums (galvanized and (ingalvanized) 15 Apr. 1986 |
| | IS 10325 : 1989 | 15-Kg square tins for VANASPATI and edible oils 15 Apr. 1986 |
| | IS 10339 : 1988 | GHEE and edible oil tins 1 July 1986 |
| | IS 10840 : 1986 | Blow moulded HDDE containers for VANASPATI 1 July 1986 |
| | IS 11352 : 1985 | Flexible packs for the packing of edible oils and VANASPATI 1 July, 1986 |
| 15. | MILK PRODUCTS AND INFANT FOODS
(Prevention of Food Adulteration Act, 1954) | |
| | (a) Milk Products | |
| | IS 1165 : 1992 | Milk powder 4 July 1986 |
| | IS 1166 : 1986 | Condensed milk 4 July 1986 |
| | (b) Infants Foods | |
| | IS 1547 : 1985 | Infant Milk food 3 Nov. 1991 |
| | IS 1656 : 1985 | Milk cereal based weaning foods 3 Nov. 1991 |
| | IS 11156 : 1985 | Infant formulae 3 Nov. 1991 |
| 16. | PRESSURE STOVES
(Essential Commodities Act, 1955) | |
| | IS 1342 : 1986 | Oil pressure stoves 1 Oct. 1987 |
| | IS 2787 : 1986 | Oil Pressure heater 1 Oct. 1987 |
| | IS 8808 : 1986 | Burners for oil pressure stoves and oil pressure heaters 1 Oct. 1987 |
| | IS 10109 : 1981 | Oil pressure stoves, offset burner type 1 Oct. 1987 |
| 17. | NON-PRESSURE STOVES
(Essential Commodities Act, 1955) | |
| | IS 2980 : 1986 | Non pressure stoves 1 Feb. 1992 |

18.	DRY CELL BATTERIES (Essential Commodities Act, 1955)		
	IS 203 : 1984	Dr batteries for flashlights	1 Apr. 1987
	IS 2576 : 1975	Dry batteries for transistor radio receivers	1 Apr. 1987
	IS 8144 : 1976	Multipurpose dry batteries (Under BIS Act)	1 Oct. 1987
19.	GLS LAMPS (Essential Commodities Act, 1955)		
	IS 418 : 1978	Tungsten filament general service electric lamps	24 Apr. 1989
20.	ELECTRICAL APPLIANCES (Essential Commodities Act, 1955)		
	IS 302 (Part 2/Sec 201):1992	Safety of household and similar electrical appliances—Electric immersion water heaters	24 Feb 1993
	IS 302 (Part 2/ Sec 202): 1992	Safety of household and similar electrical appliances—Electric Iron	24 Feb. 1993
	IS 302 (Part 2/ Sec 202): 1992	Safety of household and similar electrical appliances—Electric stoves	24 Feb. 1993
	IS 302 (Part 2/Se 30) : 1992	Safety of household and similar electrical appliances—Electric radiators	24 Feb. 1993
	IS 1293: 1988	3 pin plugs and socket outlets	24 Feb. 1993
	IS 3854 : 1988	Switches for domestic and similar purposes	24 Feb. 1993
	IS 4949 : 1968	2 Amp switches for electric and similar purposes	24 Feb. 1993

Price of Sugarcane

1009. SHRI HARIN PATHAK: Will the Minister of FOOD be pleased to state:

(a) whether the Government are aware that different sugarcane prices are being paid to sugarcane growers in the country at present;

(b) whether the Bureau of Industrial Costs and prices had recommended to reduce this number gradually to a single all India price;

(c) whether the Union Government have accepted the recommendation of the Bureau;

(d) if so, the present position in this regard; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI): (a) Yes, Sir.

(b) Bureau of Industrial Costs & Prices had not recommended any such proposal in their latest 1994 report.

(c) to (e) Does not arise.

Delicensing of Sugar Industry

1010. SHRI SHYAM BIHARI MISRA:

SHRI SULTAN SALAHUDDIN OWAIISI:

Will the Minister of FOOD be pleased to state:

(a) whether representations have been received from various States to delicense the sugar industry at the time of decontrol of molasses;

(b) if so, the details thereof, State-wise; and

(c) the reaction of the Union Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF

FOOD (SHRI KALP NATH RAI): (a) and (b). The information is being collected and compiled.

(c) The licensing policy including the option of delicensing of the sugar industry is presently under examination of the Government.

Accident of Avadh Express

1011. SHRIMATI SURYAKANTA PATIL: Will the Minister of RAILWAYS be pleased to state:

(a) whether Bombay bound Avadh Express dished against a derailed goods train between Sajjan and Bhilad on Western Railway in the last week of August, 1994;

(b) if so, the number of persons killed/injured in the accident;

(c) whether any inquiry has been conducted in this regard; and

(d) if so, the outcome thereof and the nature of relief provided to the next of kin of the killed and to the injured persons?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a) On 28.8.94, 5063 Up Gorakhpur-Bandra (Bombay) Avadh Express collided with derailed wagons of a Down goods train between Sajjan and Bhilad stations of Virar-Surat section of Bombay Division of Western Railway.

(b) 3 persons were killed, 12 were hurt grievously and 8 sustained simple injuries.

(c) Yes, Sir. Commissioner of Railway Safety, Central Circle conducted the inquiry and submitted his final report.

(d) The Commissioner of Railway Safety, Central Circle, in his final report, has classified the accident under the category of 'failure of equipment' combined with 'failure